

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

23

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/69/(IB)/2018  
PETITION NUMBER : CP/586/(IB)/2017  
NAME OF THE PETITIONER(S) : NATIONAL SKILL DEVELOPMENT CORPORATION  
NAME OF THE RESPONDENT(S) : EVERONN SKILL DEVELOPMENT LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

**ORDER**

The matter was called. No representation on behalf of both the parties. The matter is adjourned for appearance of the petitioner. Put up on 27.02.2018.

(S VIJAYARAGHAVAN)  
Member(Technical)

(CH. MOHD SHARIEF TARIQ)  
Member(Judicial)

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